GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 339ANSWERED ON 17TH NOVEMBER, 2016

STATUS OF NATIONAL HIGHWAY PROJECTS

339. SHRIMATI V. SATHYA BAMA: SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of National Highway (NH) projects assigned to private companies under Build-Operate-Transfer (BOT) and Build-Own-Operate-Transfer (BOOT) mode;
- (b) the details of measures taken by the National Highways Authority of India for speedy completion of pending and incomplete NH projects;
- (c) the progress made during the last three years in laying of NHs in various States, State and NH-wise; and
- (d) the total expenditure incurred during the said period to execute NH projects across the country by the Central Government?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (b) 235 National Highway projects have been assigned to private companies on Build-Operate-Transfer (BOT) (Toll) and BOT(Annuity). Resolving issues of stalled/languishing national highway projects is an ongoing process. Government is making all out efforts at all levels to resolve such issues, including assisting the developers in coming out of financial crunch. Few projects have been delayed due to various reasons including land acquisition, utility shifting, delay in obtaining statutory clearances, litigations and financial problems of the concessionaires. To get such stalled/languishing highways projects out of crunch, Government has permitted one time fund infusion to revive and physically complete languishing national highway projects under Public-Private Partnership (PPP) mode and also allowed Rationalised Compensation to concessionaires, in case delays are not attributable to them, to increase fund flow into the highway sector. Various steps have also been taken by the Government/National Highways Authority of India (NHAI) to remove the hurdles affecting the construction of national highway projects includes streamlining of land acquisition and regulatory clearances, close coordination with other ministries,

revamped Disputes Resolution Mechanism etc. NHAI has also decided not to award projects till all major pre-construction approvals are in-place for the project in order to avoid post bid delays and litigations.

(c) Details of road constructed during the last three years are as follows:-

Year	Completed Length (in kms)
2013-14	4260
2014-15	4410
2015-16	6062

(d) Expenditure incurred during the last three years

(Rs. In crores)

Year	Expenditure (Rs. in crores)
2013-14	40518.75
2014-15	27645.40
2015-16	63795.24
